

### Expenditure on Indian Participation in Olympic Games

2131. SHRI SANAT KUMAR MANDAL: Will the Minister of SPORTS be pleased to state the estimated expenditure which is likely to be incurred and that already incurred, both in Indian Rupees and foreign exchange, on India's participation in the forthcoming Los Angeles Olympic Games?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GHLOT): Government will bear passage cost amounting to about Rs. 8 lakhs on the Indian Olympic contingent. Expenditure on boarding and lodging at the rate of US \$ 35 per person per day and incidental expenses at the rate of US \$ 7 per person per day will, however, be borne by the Indian Olympic Association/National Sports Federation/others concerned. In addition, Govt. will bear expenditure on boarding/loading and pocket money (estimated at about US \$ 600) in respect of the doctor accompanying the Indian contingent.

### Cotton Crop in Northern India Affected by Pest

2132. SHRI SANAT KUMAR MANDAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a cotton famine is in the offing as the crop in the northern region has been infected by an unknown variety of pest;

(b) if so, whether this pest has been identified and if so, the steps being taken to eradicate it;

(c) whether it is feared that this might result in cotton famine for the textile mills; and

(d) if so, the action being taken to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE; (SHRI YOGENDRA MAKWANA): (a) to (d) Cotton crop was damaged by a severe attack of Boll worms during kharif 1983 in the States of Punjab and Haryana. During the current kharif, there has been no report of any attack of unknown pests on cotton crop in the northern region. There are no indications of any incidence of cotton famine.

### Production of Pulses and Oilseeds

2133. SHRI MOHANLAL PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have given priority to the production of oilseeds and pulses;

(b) whether the production of pulses and oilseeds remained stagnant in some States in 1983-84 despite the efforts to increase the production;

(c) if so, the main reasons therefor;

(d) the schemes drawn up by Central Government to increase the production of pulses and oilseeds in the country to meet the increasing demand of oilseeds and pulses; and

(e) the steps being taken to implement those schemes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c) The official State-wise estimates of production for 1983-14 in respect of pulses and oilseeds have not yet been finalised. However, provisional estimates during 1983-84 show that there is marginal decrease in the

production of pulses in Bihar and Uttar Pradesh and for oilseeds in Jammu and Kashmir, Punjab and Uttar Pradesh as compared to 1982-83 as detailed below :

(Production in lakh tonnes)

Crop/State	1982-83	1983-84
<b>PULSES</b>		
Bihar	8.15	7.30
Uttar Pradesh	25.10	22.51
<b>OILSEEDS</b>		
Jammu & Kashmir	0.56	0.64
Punjab	1.33	1.24
Uttar Pradesh	16.51	12.46

However, pulses production in the country during 1983-84 has been estimated at 126.77 lakh tonnes as against 115.63 lakh tonnes during 1982-83 while respective oilseeds production figures are 126.85 lakh tonnes and 105.53 lakh tonnes. Thus there has been an over all increase in the production of oilseeds and pulses in the country as a whole.

The minor decline in the States mentioned above was generally due to aberrant weather conditions in some areas.

(d) The following schemes are under implementation to increase the production of pulses and oilseeds in the country :

Pulses :

- (i) Centrally Sponsored Scheme on Development of Pulses.

(ii) Central Sector Scheme on Minikit Demonstration Programme; and

(iii) Central Sector Scheme on Breeder's Seed Production and Training.

Oilseeds :

National Oilseeds Development Project.

In addition, minikits of oilseeds and pulses alongwith fertilizers are distributed under the Centrally Sponsored Scheme for assistance to Small and Marginal Farmers for increasing Agricultural Production.

(e) Administrative sanctions of the Schemes have been issued to the State Governments for implementation on the programmes.

**Efforts to Increase Marine Fish Production**

2134. SHRI MOHANLAL PATEL: Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have recently made any efforts to increase the marine fish production in the country ;

(b) if so, the details thereof and the target fixed for the production of marine products for the year 1984-85 ; and

(c) the details of the facilities made available in the coastal States, particularly Gujarat in this regard ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :**

(a) and (b) Some of the important steps taken by the Government to increase marine fish production are ;

- (i) assistance by the States in diversifying fishing activities and motorization of indigenous craft through loans/subsidy ;
- (ii) augmentation of deep sea fishing fleet through a judicious mixture of indigenous, imported and chartered fishing vessels;
- (iii) providing 33% subsidy on the cost of indigenously constructed deep sea fishing vessels ;
- (iv) providing loans on soft term for purchase of deep sea fishing vessels through the Shipping Development Fund Committee ;
- (v) augmentation of Fisheries Surveys and assistance for construction of fishing harbours at major and minor ports and of the landing and berthing facilities at smaller fishing centres ; and
- (vi) regulation of fishing by foreign vessels in the Exclusive Economic Zone. For this purpose, 'The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act 1981' has come into force with effect from 2nd November, 1981.

The target of marine fish production for 1984-85 is 17.50 lakh tonnes as revised in the National Workshop on Fisheries held on 15.6.1984.

(c) A total of 116 fishing harbours and landing centres have been sanctioned by the Central Government for maritime States and Union Territories so far. Out of these 72 harbours and landing centres have already been commissioned. The work on others is in progress.

Out of 15 harbours and landing centres sanctioned in Gujarat 7 have already been commissioned.

### Price Fixed for Supply of Wheat to Flour Mills

2135. SHRI MOHANLAL PATEL:  
Will the Minister of FOOD AND CIVIL Supplies be pleased to state ;

(a) the price fixed for supply of wheat to the flour mills, for preparing atta, suji and mida ;

(b) whether it is a fact that this price is more than the PDS price and if so, by how much ;

(c) Whether the flour mills association has requested Government to supply wheat to flour mills at the same rate as that of PDS and also permit the flour mills to purchase wheat from the open market ? and

(d) if so, the steps being in this respect to save the flour mills in the country ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) The roller flour mills in the country are supplied wheat at a uniform issue price of Rs. 208 per quintal.

(b) Yes, Sir. The wheat for public distribution system is being issued at the uniform issue price of Rs. 172 per quintal.

(c) Yes, Sir.

(d) As per the present policy, the roller flour mills in the country are not allowed to purchase wheat from the open market and they have to obtain wheat only from Food Corporation of India. The issue price of wheat to the roller flour mills is less than the economic cost of this wheat to the Government.

**Fall in Output of Marine Fish**

2136. SHRI N. DENNIS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any fall in out put of marine fish has been noticed in certain States ;

(b) if so, the names of such marine States in which a marked decline in the fish landings was noticed; and

(c) the extent of fall and the steps taken by Central Government through its Centrally sponsored scheme in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :  
 (a) to (c) State-wise figures of production of marine fish as compiled on the basis of the information received from States are :

	Names of the States	1982	1983
1.	Andhra Pradesh	1.18	1.40
2.	Gujarat	1.90	1.83
3.	Karnataka	1.16	1.11
4.	Kerala	3.25	3.85
5.	Maharashtra	2.81	3.33
6.	Orissa	0.41	0.31
7.	Tamil Nadu	2.72	2.44
8.	West Bengal	0.31	0.23
9.	U.Ts/Chartered Vessels	0.70	0.82
	<b>Total</b>	<b>14.44</b>	<b>15.32</b>

Some of the steps taken by the Government to increase marine fish production are :

(i) augmentation of deep sea fishing fleet through a judicious mixture of indigenous, imported and chartered fishing vessels ;

(ii) providing 33% subsidy on the cost of indigenously constructed deep sea fishing vessels ;

(iii) providing loans on soft term for purchase of deep sea fishing vessels through the Shipping Development Fund Committee;

(iv) augmentation of Fisheries Surveys and assistance for construction of fishing harbours at major and minor ports and of the landing and berthing facilities at smaller fishing centres ;

- (v) training of fishery operatives for creating a cadre of trained manpower for manning the deep sea fishing vessels ;
- (vi) rebate on Central excise duty on HSD oil for fishing trawlers of 13.7 metre and above ; and
- (vii) development of Brackish water fish farms and hatcheries for fish and prawn culture.

**Discontinuation of Central Assistance for coconut Pakage Programme**

2137. SHRI A. NEELALOHI-THADASAN NADAR :

SHRI G.M. BANATWALLA :

Will the Minister of AGRICULTURE be pleased to state :

(a) the reason for discontinuing Central assistance for Package Programme for Coconut from 1983-84 ; and

(b) whether Government propose to sanction assistance for the scheme with effect from 1983-84 onwards ; if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) and (b) Centrally Sponsored Scheme for Package Programme on Coconut was continued in 1983-84 and sanctions have also been issued for its continuation in 1984-85. The details of the sanctions are given below :

(Rs. in lakh)

Item	1983-84	1984-85
(i) Package Programme on coconut	13.106	31.329
(ii) Production and distribution of T X D hybrid coconut seedlings	9.623	9.027
(iii) Establishment of hybrid seed gardens for D X T hybrids	16.087	15.261
(iv) Elite seed farm for T X T hybrids in Karnataka	2.400	2.220
(v) Rejuvenation of diseased and unproductive coconut holdings in Kerala	22.972	32.986
Total :	64.188	90.823